

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 22 AND 21 OF 2017 IN
DFR NO. 3623 OF 2016**

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Saikumar
Ms. Himangini Mehta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D. V. Raghu Vamsy

ORDER

**IA NO. 21 OF 2017
(Appl. for condonation of delay)**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 08.03.2017. Dasti, in addition, is permitted.

List the matter on **08.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**